

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4209

ANSWERED ON:21.04.2010

NUCLEAR POWER PLANTS

Ajmal Shri Badruddin;Badal Harsimrat Kaur;Deo Shri Kalikesh Narayan Singh;Kaypee Shri Mohinder Singh;Scindia Smt.
Yashodhara Raje;Singh Shri Ravneet

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has received several proposals from the State Governments during the last six months for setting up of new nuclear power plants in their States;
- (b) if so, the details thereof, State-wise;
- (c) the decision taken by the Union Government on these proposals;
- (d) the locations identified in these States alongwith cost of the projects; and
- (e) the time by which these plants will become operational alongwith their capacity?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

(a) & (b) Consequent to the in principle approval of sites in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Tamilnadu and West Bengal in October 2009. Governments of Rajasthan, Karnataka and Bihar have reiterated their requests for setting up new nuclear power plants in future. The sites under consideration are Mahi-Banswara (Rajasthan), Kaiga & Mannur (Karnataka) and Rajauli (Bihar).

(c) to (e) The evaluation of sites by the Standing Site Selection Committee (SSSC) of the Government is an on going activity. The 'in principle' approval of the sites by the Government is the first step in the process of setting up nuclear power plants. The details of the projects are finalized subsequently.